

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR TUTICORIN COAL TERMINAL PRIVATE LIMITED OPERATING A BERTH IN TUTICORIN PORT (Under Sub-Regulation 1 of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	Tuticorin Coal Terminal Private Limited CIN: U61200MH2010PTC206696
2. Address of Registered Office Address at which books of accounts are maintained	144, Jolly Maker Chambers II, Nariman Point, Mumbai City, Mumbai, Maharashtra, India, 400021 B-0104, Neelsidhi Atlantis CHS Plot No. 49/1, Sector-19 A, Nerul, Navi Mumbai, Maharashtra, India, 400706
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	NCB II Berth, V.O. Chidambaramar (VOC) Port in Tuticorin, Tamil Nadu, India
5. Installed capacity of main products /services	14 Million Tons
6. Quantity and value of main products /services sold in last financial year	Quantity handled : 3.77 million Ton Sale Value: 27.25 Cr. (Net Revenue Share)
7. Number of employees/workmen	3 Professional Person and other are on Contractual Basis.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	https://ibbi.gov.in/en/claims/inner-process/U61200MH2010PTC206696 and can be sought from the RP at rp@tclpl@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Can be sought from the RP at rp@tclpl@gmail.com
10. Last date for receipt of expression of interest	03.07.2025
11. Date of issue of provisional list of prospective resolution applicants	13.07.2025
12. Last date for submission of objections to provisional list	18.07.2025
13. Date of issue of final list of prospective resolution applicants	28.07.2025
14. Date of issue of information memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	02.08.2025
15. Last date for submission of resolution plans	01.09.2025
16. Process e-mail ID to submit Expression of Interest	rp@tclpl@gmail.com
17. Details of the corporate debtor's registration status as MSME	Not applicable

[Sd/-]
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For Tuticorin Coal Terminal Private Limited
18th June 2025, Mumbai

